

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 684/2017 - C.1

Dt. 27 -03-2017

NOTIFICATION No. 03/2017. C -1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

I

Sri P.Jagan, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Karimnagar. (Post kept vacant).

Sri V. Venkateswarlu, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women at Mahabubnagar.(Post kept vacant)

Sri K. Shiva Kumar, Paper Promotee from the Unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Nalgonda vice Smt. T. Asha Jyothi transferred.

Smt. T.Asha Jyothi, Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Nalgonda, is transferred and posted as Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

- i) S/Sri P. Jagan, V. Venkateswarlu, K.Shiva Kumar and Smt. T. Asha Jyothi shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Metropolitan Sessions Judge, Hyderabad, Chief Judge, City Civil Court, Hyderabad, the District Judge, Mahabubnagar and Nalgonda, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri M. Ramesh Babu, Chief Administrative Officer, Principal District Court, Khammam, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court at Ranga Reddy District at L.B. Nagar, Hyderabad.(Post kept vacant).

Sri A. Prasad, Chief Administrative Officer, Special Sessions Court (Mahila Court), Adilabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Mahabubnagar (Post kept vacant).

- i) S/Sri M. Ramesh Babu and A. Prasad shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Khammam and Adilabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Sri Ch. V.V.S.V.P. Kondala Rao, Paper Promotee from the Unit of the District Judge, West Godavari, is transferred and posted as Chief Administrative Officer, XI Addl. District & Sessions Court, Gudivada, Krishna District (vacancy arises w.e.f. 01-04-2017).

- i) Sri Ch. V.V.S.V.P. Kondala Rao, shall hand over charge of his post to the Senior Superintendent/immediate junior of his Court on the After Noon of 31-03-2017 and take charge of his new post in his new station on or after 01-04-2017.
- ii) The District Judge, West Godavari at Eluru, is hereby directed to relieve Sri Ch. V.V.S.V.P. Kondala Rao on the After Noon of 31-03-2017 to enable him to join in his new post on or after 01-04-2017 and report compliance.

IV

Sri S. Reddeppa, Paper Promotee from the Unit of the District Judge, Chittoor, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Ananthapuram (Post kept vacant).

Sri S.S.M.L.V.Prasad, Chief Administrative Officer, XVI Additional District & Sessions Court, Nandigama, Krishna District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District (Post kept vacant).

Sri L.A.Kondala Rao, Chief Administrative Officer, Principal Special Judge's Court for CBI cases, Visakhapatnam, is transferred and posted as Chief Administrative Officer, Addl. District & Sessions Court, Kovvur, West Godavari District vice Sri K. Rama Rao transferred.

Sri K. Rama Rao, Chief Administrative Officer, Addl. District & Sessions Court, Kovvur, West Godavari District, is transferred and posted as Chief Administrative Officer, Principal Special Judge's Court for CBI cases, Visakhapatnam vice Sri L.A. Kondala Rao transferred.

- i) S/Sri S. Reddeppa, S.S.M.L.V.Prasad, L.A.Kondala Rao and K. Rama Rao shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- iii) The District Judges, Chittoor, Krishna at Machilipatnam, Viskhapatnam and West Godavari at Eluru, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: S/Smt. T. Asha Jyothi, S.S.M.L.V. Prasad, L. A. Kondala Rao, K. Rama Rao, M. Ramesh Babu and A.Prasad, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

NRD 25/3/12
REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Karimnagar, Mahabubnagar, Nalgonda, Adilabad, Khammam and Ranga Reddy District at L.B. Nagar, Hyderabad.
3. The District Judges, West Godavari at Eluru, Krishna at Machilipatnam, Chittoor, Ananthapuram, East Godavari at Rajahmundry and Visakhapatnam.
4. The Chief Judge, City Civil Court, Hyderabad.

5. The Metropolitan Sessions Judge, Hyderabad.
6. The Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Karimnagar.
7. The Special Sessions Court for trial of cases relating to atrocities against Women at Mahabubnagar.
8. II Additional Special Judge for CBI Cases, Hyderabad.
9. The Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Nalgonda.
10. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court at Ranga Reddy District at L.B. Nagar, Hyderabad.
11. The Special Sessions Judge, (Mahila Court), Adilabad.
12. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Mahabubnagar
13. XI Addl. District & Sessions Judge, Gudivada, Krishna District.
14. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Ananthapuram.
15. XVI Additional District & Sessions Judge, Nandigama, Krishna District.
16. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District.
17. The Principal Special Judge for CBI Cases, Visakhapatnam.
18. The Additional District & Sessions Judge, Kovvur, West Godavari District.
19. The Pay and Accounts Officer, Hyderabad, State of Telangana.
20. The District Treasury Officers, Karimnagar, Mahabubnagar, Nalgonda, Khammam, Adilabad and Ranga Reddy District at Exhibition Grounds, Hyderabad.
21. The District Treasury Officers, Krishna at Machilipatnam, West Godavari at Eluru, Chittoor, Ananthapuram, East Godavari at Kakinada and Visakhapatnam.
22. The Sub Treasury Officers, Gudivada, Nandigama, Krishna District.
23. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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